Inclusion of Nepal Language In the Sylla－ bus $\mathrm{f}^{\circ} \mathrm{r}$ Civil Services Examinations

2513．SHRI RATNA BAHADUR RAI： Will the PRIME MINISTER be pieased to state：
（a），whether Government have received any representation for the inclusion ot Nepali Language in the syllabi for Civil Sdvices Examinations；and
（b）if so，what is Government＇s reac－ tion thereto？
－THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL，PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS （SHRI P－．CHIDAMBARAM）；（a） and＊（b）Government and the Union Pub－ lic Servic．－．Cofnmission have received re－ quests for inclusion of Nepali Language in the list of optional subjects for the Civil Services Examination．The U．P．－ S．C，have constituted a Committee of Ex－ perts under the Chairmanship of Prof． Satish Chandra，Ex－Chairman，＇U．G．C． to review the existing scheme－of the Civil Services Examination including the question of inclusion of certain sub－ jects in th？，scheme of examination and also exclusion of any subject if consider－ ed necessary．

## सीता गंब में उाक घर का ब्बोला जाना

25 t 4 ，将 सुतोल कुमार पट्टनायक्त ： क्या संचार संजी यह्ट बताने की क्षा करेंगे कि：
（क）क्या यह संच है कि फरीदाबाद जिले के पलत्नल तहिसील के मीसर गांक में उएक्र－चर को सुक्विाओं के न होने 市 कारण वहां के निसासियों को उाक－पर की सुचिधाएं प्राप्त करने 曹 लिए लम्बो दूरी तय करनी पड़ती है तथा इस प्रकर्
 पड़तः है
（ख）狍 सरकार उन्हैं यह् सुणित्रा उपलक्र कराने का विचार खखतं है，

（ग）यदि हीं．तो कब तक मौर यदि नही，तो इसके क्या कार रण हैं ？

संचार मंज्नालय के राज्य कही （ओो fिरिधर गोमांगो）：（क）जी，नहीं। मेंसा गांच सिहोल से केइल 2 किबमां० कों तूरीः पर सियुत है म्रोर सिहोल में पहले तिं हैं एक पराखा उक्कषर की कर रहा है
（ब）मीसा गांव में एक उद्कषर －बोलने का फिलहाल कोई प्रस्त？नहीं है।
（ग）वर्तमान मापदण्डं के क्रनुसार ग्रग्मित क्षेत्रों में किसीं विव्याभन डाक्न से 3 किज मी० दूरी के मीतर कोई नया उत्वर नहीं खोल जा रहां है। हस पर्ग की दृष्टि सें मंसा में उक्कण्र बोलना उमाव－ हीर्वरक नहीं है ।

CGHS Facilities to Ex－Members of Parliament

2515 SHRI RATNA BAHADUR RAI：Will the Minister of HEALTH AND FAMILY WELFARE be pieased to state；
（a）whether＊it is a fact that CGHS has directed all its units in＇the country that ex－Members of Rajya Sabha are entitled to enjoy cabin facilities in a hospital but their counterparts from Lok Sabha are not entitled for the same；
（b）if so，what are the reasons for ＇his discrimination；and
（c）whether CGHS has given such di－ rection on the basis of the guidelines of Ministry of Health and Family Welfare？

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMI LY WELFARE（SHRI RAFIQUE ALAM；：（a）No，Sir．
（b）and（c）Does not arise in view of answer to（aj above．

